

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 22.02.2024**

**Appeal No. 335 of 2019**

National Stock Exchange of India Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Harshit Jaiswal, Advocate i/b AZB & Partners for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**WITH  
Appeal No. 328 of 2019**

Suprabhat Lala ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**WITH  
Appeal No. 329 of 2019**

Infotech Financials Pvt. Ltd. and Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Khushil Shah, Advocate with Ms. Esha Nangre and Mr. Anubhav Sinha, Advocates i/b Zerick Dastur Advocates for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**WITH  
Appeal No. 330 of 2019**

Ajay Shah ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Khushil Shah, Advocate with Ms. Esha Nangre and Mr. Anubhav Sinha, Advocates i/b Zerick Dastur Advocates for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**WITH  
Appeal No. 332 of 2019**

Ravi Narain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Robin Shah, Advocate i/b Bodhi Legal for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

**AND**  
**Appeal No. 338 of 2019**

Chitra Ramakrishna ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan Advocates i/b The Law Point for the Respondent- SEBI.

ORDER:

1. Due to non-availability of the bench, the matters are adjourned. List on April 30, 2024.

Ms. Meera Swarup  
Technical Member

22.02.2024  
PK